

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 101
IB-2479/(PB)/2019
IA/2191/2024

IN THE MATTER OF:

Mis. Raj Kumar Tayal Huf & Ors

...PETITIONER

Vs.

Angel promoters pvt. Ltd

...RESPONDENT

Section

U/s 7 of IB Code, 2016

Order delivered on 07.05.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP

:PCS Mohammad Khalid on behalf
of IRP Mr. Abhay Kumar

ORDER

IA/2191/2024

This is the first Progress Report filed by the Resolution Professional in compliance with the order dated 20.12.2023. Heard Ld. Counsel for the RP. The Progress Report so filed is taken on record with just exceptions. IA **disposed** of.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)